

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.56/SM/2013

Coram:

**Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

Date of Order: 13.3.2013

In the matter of

Non-compliance of Commission's direction dated 26.9.2012 in Petition No. 168/MP/2011.

**And
In the matter of**

1. Uttar Pradesh State Load Despatch Centre, Lucknow
2. SLDC, Power Development Deptt., Jammu
3. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur
4. SLDC, Punjab State Electricity Transmission Corp. Ltd., Ablowal
5. Haryana Vidyut Prasaran Nigam Ltd., Panchkula
6. SLDC, Delhi Transco Ltd., New Delhi
7. SLDC, Himachal Pradesh State Electricity Board, Shimla
8. SLDC, Power Transmission Corp. of Uttarakhand Ltd., Dehradun
9. NRTS-I, PGCIL, New Delhi
10. NRTS-II, PGCIL, Jammu
11. Narora Atomic Power Station, Narora
12. Rajasthan Atomic Power Station – A, Kota
13. Rajasthan Atomic Power Station – B, Kota
14. Rajasthan Atomic Power Station – C, Kota
15. Sewa-II Hydro Electric Project, Chamba
16. Salal Hydro Electric Project, Udhampur
17. Bairasiul Hydro Electric Project, Chamba
18. Dhauliganga Hydro Electric Project, Pittoragarh, Uttarakhand
19. Dulhasti Hydro Electric Project, Kishtwar, J&K
20. Koteswar Hydro Electric Project, Tehri Garwal, Uttarakhand
21. Tehri Hydro Development Corp. Ltd., Rishikesh
22. Jhajjar Thermal Power Project, Aravali Power Co. Ltd., Noida
23. Allain Duhangan HEP, Kullu, Himachal Pradesh
24. Karcham- Wangtoo H.E. Project, Tapri, Himachal Pradesh
25. Ramgundam STG I & II, NTPC, RSTPS, Karim Nagar, Andhra Pradesh
26. Ramagundam STG I & III, NTPC, RSTPS, Karim Nagar, Andhra Pradesh

27. NTPC Talcher STG II, Angul, Orissa
28. NLC TPS II STG I, Neyveli Lignite Corp. Ltd., Thermal Power Station II, Tamil Nadu
29. NLC TPS II STG II, Neyveli Lignite Corp. Ltd., Thermal Power Station II, Tamil Nadu
30. NLC TPS I EXPANSION, Neyveli Lignite Corp. Ltd., Thermal Power Station I (Expn.), Tamil Nadu
31. Madras Atomic Power Station, Kalpakkam, Tamil Nadu
32. KGS UNITS 1 and 2, NPCIL, Kaiga Generating Station, Kaiga
33. KGS UNITS 3 and 4, NPCIL, Kaiga Generating Station, Kaiga
34. Lanco Kodapli Power Pvt. Ltd., Kondapalli
35. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
36. Karnataka Power Transmission Corporation Ltd., Bangalore
37. Kerala State Electricity Board, Trivandrum
38. Tamil Nadu Transmission Corporation Ltd., Chennai
39. Puducherry Electricity Deptt., Electricity Deptt. of Puduchery, Puducherry
40. Goa Electricity Board, Panaji
41. SR-I, Power Grid Corporation of India, SRTS-I, Secunderabad
42. SR-II, Power Grid Corporation of India, SRTS-II, Bangalore
43. Maharashtra State Electricity Transmission Co. Ltd., Mumbai
44. State Load Depstach Centre, GETCO, Gotri, Vadodara
45. M.P. Power Transmission Co. Ltd., SLDC, Jabalpur
46. Goa Electricity Department, Pananji
47. Electricity Department, Dadar Nagar Haveli, Silvassa
48. Electricity Department, Daman and Diu, Daman
49. Narmada Control Authority, Indore
50. WRTS-I, PGCIL, Nagpur
51. WRTS-II, PGCIL, Vadodara, Gujarat
52. SLDC, Chhattisgarh State Power Transmission Co. Ltd., Raipur
53. Bihar State Electricity Board, Patna
54. OPTCL, Bhubaneswar
55. WBSETCL, Kolkata
56. Jharkhand State Electricity Board, Ranchi
57. Energy and Power Deptt., Govt. of Sikkim, Gangtok
58. Damodar Vellay Corporation, Kolkata
59. ERTS-I, Power Grid Corporation of India Ltd, Patna
60. ERTS-II, Power Grid Corporation of India Ltd, Patna
61. Sterlite Energy Ltd., Bhubaneswar
62. Maithon Power Limited, Noida
63. NTPC,ER-I, Patna
64. NTPC,ER-II, Patna
65. NHPC Ltd., Faridabad
66. NTPC, Farakka Super Thermal Power Station, Murshidabad
67. NTPC, Talcher Super Thermal Power Station, Angul
68. NTPC, Kahalgaon Super Thermal Power Station, Bhagalpur
69. Assam Electricity Generation Company Limited, Guwahati
70. Meghalaya Energy Corporation Ltd., Shillong
71. Tripura State Electricity Corporation Ltd., Banamalipur
72. Department of Power, Govt. of Arunachal Pradesh, Itanagar

73. Department of Power and Electricity, Govt. of Mizoram, Aizwal	
74. Department of Power, Govt. of Nagaland, Kohima	
75. Department of Power, Govt. of Manipur, Imphal	
76. NEEPCO Ltd., Shillong	
77. NHPC Ltd., Manipur	
78. Power Grid Corporation of India Limited, Shillong	Respondents

ORDER

The Commission vide its order dated 26.9.2012 had observed as under:

45. We also observe that many State Transmission Utilities, State Power Departments/Electricity Departments have not responded to our directions to submit a clear-cut action plan for the establishment of the communication system for the existing system and the time schedule for completion including the provisioning for integration of new generating stations and the sub-stations coming in future. We direct all users to submit the information by 31.10.2012 to the NLDC. We direct NLDC to submit a report by 10.11.2012 about the status of implementation of the telemetry system. If any user does not comply with our directions, it will be construed as non-compliance of the order of the Commission and appropriate proceedings under Section 142 of the Electricity Act, 2003 shall be initiated against such users."

2. Regulation 4.6.2 of the Grid Code provides as under:

"4.6.2. Reliable and efficient speech and data communication systems shall be provided to facilitate necessary communication and data exchange, and supervision/control of the grid by the RLDC, under normal and abnormal conditions. All Users, STUs and CTU shall provide Systems to telemeter power system parameter such as flow, voltage and status of switches / transformer taps etc. in line with interface requirements and other guideline made available by RLDC. The associated communication system to facilitate data flow up to appropriate data collection point on CTU's system shall also be established by the concerned User or STU as specified by CTU in the Connection Agreement. All Users/STUs in coordination with CTU shall provide the required facilities at their respective ends as specified in the Connection Agreement."

3. In view of the above, the real-time visibility of the generating stations and the sub-stations to the Load Despatch Centre is necessary for the reliable grid operation and security of the electrical power system.

4. Clause 1.1 (c) of the "General Conditions for Connectivity" of the Procedures of Central Transmission Utility approved under Central Electricity Regulatory Commission (Grant of Connectivity, Long-Term Access and Medium-Term Open Access in inter-State Transmission and related matters) Regulations, 2009 provides as under:

"The applicant or inter-State transmission licensee shall provide facilities for voice and data communication for transfer of real time operational data such as voltage, frequency, real and reactive power flow, energy, status of circuit breaker & isolator positions, transformer taps and other parameters from their station to Data Collection Point (DCP) of CTU as per IEGC. CTU shall provide access to applicant's data transfer through communication Network in case spare channels are available on mutually agreed terms. The location of DCP of CTU shall be the nearest station connected electrically where wideband communication capacity of POWERGRID is available. Additional communication system from the DCP to the concerned RLDC shall be the responsibility of CTU; however its cost shall be borne by the applicant. The responsibility of data transfer shall be that of the applicant."

5. Under the Grid Code, it is the responsibility of all users, STUs and CTU to provide systems to telemeter power system parameters in line with interface requirements and other guidelines made available by RLDC and associated communication system to facilitate data flow up to appropriate data collection point on CTU's system. In view of the critical importance of telemetry and associated communication system for ensuring reliability in operation of the grid and optimum utilization of the transmission system, there is an imperative need for all users to establish the telemetry and associated communication system in a time bound manner so that the power system operation may be most reliable and optimum. Moreover, in view of the requirement of communication system for a generating station and sub-station, planning should be done in advance by the generating company and transmission licensee to ensure that necessary systems are in place before commissioning of generating station or sub-station to take care of the

communication requirements even at the time of injection of infirm power by a generating station or a sub-station during testing.

6. NLDC, vide its letter dated 9.11.2012, has submitted a report on the status of implementation of telemetry system in all the five regions which is enclosed as **Annexure** to this order. It clearly emerges from the chart that the generating stations which were required to install the telemetry system have not complied with the provisions of Grid Code.

7. The respondents are directed to show cause by 28.3.2013 as to why appropriate actions under Section 142 of the Electricity Act, 2003 should not be taken against them for non-compliance of the provisions of relevant regulations.

8. The matter shall be listed for hearing and further directions on 11.4.2013.

9. Officer-in-Charge of the National Load Despatch Centre and Regional Load Despatch Centres or their representatives shall be present on the date of hearing to assist the Commission in proceedings.

Sd/-	sd/-	sd/-	sd/-
(M.Deena Dayalan) Member	(V.S.Verma) Member	(S.Jayaraman) Member	(Dr. Pramod Deo) Chairperson

Annexure

Region wise status of implementation of the telemetry system in the generating stations and sub-stations

A.	Northern Region	Telemetry not provided	Telemetry system provided but not working	
1.	Punjab	48 sub-stations	19 sub-stations	
2.	Haryana	19 sub-stations	20 sub-stations	
3.	Rajasthan	4 generating stations and 49 sub-stations	39 sub-stations	
4.	Delhi	2 sub-stations	5 sub-stations	
5.	Uttar Pradesh	1 generating stations	2 generating stations and 35 sub-station	
6.	Uttarakhand	31 sub-stations	12 sub-stations	
7.	Himachal Pradesh	11 sub-stations	2 generating stations and 6 sub-stations	
8.	Jammu and Kashmir	1 generating stations and 1 sub-stations	9 sub-stations	
9.	Power Grid	-	23 sub-stations	
10.	NTPC/JV	-	1 generating station and 1 sub-station	
11.	NHPC	3 generating stations	3 generating stations	
12.	NPCIL	-	3 generating stations	
13.	NJPC/NHDC	-	1 generating station	
14.	BBMB	-	1 sub-station	
15.	IPP	-	2 generating stations	
B	Western Region			
16.	Maharashtra	3 generating stations and 91 sub-stations	-	
17.	Chhattisgarh	-	-	
18.	Madhya Pradesh	30 sub-stations	-	
19.	Gujarat	19 sub-stations		
20.	Goa	-	1 sub-station	
21.	Dadra and Nagar Heveli	2 sub-stations		
22.	ISGS	-	4 sub-stations	
23.	Power Grid	-	8 sub-stations	
24.	IPP	1 sub-station	-	
C	Eastern Region			
25	Orrisa Power Transmission Corporation	2 generating stations and 2	1 generating station	

	Ltd.	sub-stations		
26.	Bihar State Electricity Board	7 sub-stations	12 sub-stations	
27.	WBSETCL	2 generating stations and 10 sub-stations	-	
28.	Damodar Valley Corporation	1 generating station and 5 sub-stations	5 sub-stations	
29.	Jharkhand State Electricity Board	3 sub-stations	2 generating stations and 9 sub-stations	
30.	Sikkim	1 sub-station	1 sub-station	
31.	NTPC	1 generating station	3 sub-stations	
32.	IPP	1 generating station	-	
D	Southern Region			
33.	Andhra Pradesh	5 generating stations and 2 sub-stations	-	
34.	Karnataka	8 generating stations and 1 sub-station	1 sub-station	
35.	Tamil Nadu	-	1 sub-station	
36.	Kerala	8 generating stations and 1 sub-stations	-	
37.	ISGS	4 generating stations and 1 sub-station	-	
38.	Power Grid	-	3 sub-stations	
39.	IPP	-	1 sub-station	
E	North-Eastern Region			
40.	Assam Electricity Generating Company Ltd.	-	3 generating stations and 12 sub-stations	
41.	Meghalaya Electricity Corporation Ltd.	1 generating station and 2 sub-stations	2 generating stations	
42.	Tripura State Electricity Corporation Ltd.	-	3 generating stations and 2 sub-stations	
43.	Power Grid	-	1 sub-station	Alternate channel not working
44.	NEEPCO	-	-	Alternate channel not working
45.	NHPC			Alternate channel not working
46.	OPTC			

47.	Nagaland	1 sub-station	3 sub-stations	
48.	Mizoram	1 generating station	1 sub-station	
49.	Manipur	2 sub-stations	4 sub-stations	
50.	Arunachal Pradesh	3 sub-stations	-	